

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 13<sup>th</sup> April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Appeal No. 06/2017(CZ) <b>(M.A.No.63/17)</b> <b>(M.A.No.131/17)</b>	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om Shankar Shrivastava, Adv. Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR ADMISSION</b>				
2.	Original Application No. 41/2017(CZ) <b>(M.A.No.182/17)</b>	Millennium Plaza Awas Samiti, Gwalior Vs State of M.P. & 4 Ors.	Mr. Mohit Sahu, Adv.	
3.	Original Application No. 39/2017(CZ) <b>(M.A.No.178/17)</b>	Savita Rath & Anr. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
4.	Appeal No. 18/2017(CZ) <b>(M.A.No.179/17)</b> <b>(M.A.No.180/17)</b>	Rajesh Rangari Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
5.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person	
<b>FOR HEARING</b>				
6.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP	
7.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	
8.	Original Application No. 115/2014 (CZ) <b>(M.A.No.399/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.818/15)</b> <b>(M.A.No.05/16)</b> <b>(M.A.No.471/16)</b> <b>(M.A.No.165/16)</b>	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
9.	Original Application No. 33/2017(CZ) <b>(M.A.No.160/17)</b> <b>(M.A.No.161/17)</b>	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv.	

**FOR COMPLIANCE**

10.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv. Mr. N.C.Das, Adv. Mr. Sachin K. Verma, Adv.	
-----	---	--	---	--

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)